

SLP(C)No. 9342 OF 2003

ITEM No.203

Court No. 6

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.9342/2003

(From the judgement and order dated 18/01/2002 in WA 1220/2000
of The HIGH COURT OF KERALA AT ERNAKULAM)

SECRETARY, G.C.D.A.

Petitioner (s)

VERSUS

PRAKRITHI NIRMAN PVT. LTD. & ANR.

Respondent (s)

(With Appln(s). for c/delay in filing SLP and office report)
(For Final Disposal)

Date : 19/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. Sudarsh Menon,Adv.

Mr. Bharat Swaroop Sharma, Adv.

For Respondent (s)Mr. Mukul Rohtagi, Sr.Adv.

Mr. T.V. Ratnam,Adv.

Mr. Sudarsh Menon,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

The special leave petition is dismissed.

Sarita
Court Master

(Shelly Sengupta)